NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER	:	
PETITION NUMBER	: CA/114, 115 & 116/CAA/2017	
NAME OF THE TRANSFEROR	: VISHWATEJ PROJECTS PVT LTD NK TELECOM PRODUCTS LTD	
NAME OF THE TRANSFERRE	: HEXA WIND FARMS PVT LTD	
UNDER SECTION	: 230	
S.No. Name (in Capital)	Represented by	Signature
) ABISHER RAMAN	Counsel for	John lem

ORDER

Applicant

Counsel for the petitioner present. Time extended at request for his submissions. Put up on 28.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)

FOR FLARISHANDAR MAN